

ORISSA HIGH COURT

FILING REPORT AS ON :01/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/37158/2025	SAMEER PANDA VS STATE OF ORISSA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR TOWN /373 /2025 (//	AOR20220001558C202500233
2	D-BLAPL/37160/2025	LAXMI KANTA MAHARANA @ LAXMIKANTA MAHARANA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOLANTHARA (BERHAMPUR) /291 /2024 (//	AOR20220001558C202500234
3	D-BLAPL/37163/2025	NAGABATULA BALU @ N.BALU VS STATE OF ODISHA	SARBESWAR SAHOO VS	CHITRAKONDA /121 /2021 (//	AOD20220004505C202500144
4	D-BLAPL/37165/2025	ARUN BHARTI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /200 /2023 (//	
5	D-BLAPL/37171/2025	HALADHAR NAYAK VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	RAIGHAR /178 /2025 (//	
6	D-BLAPL/37176/2025	GOURANGA MOHARANA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /609 /2025 (//	AOR20220001631C202500331
7	D-BLAPL/37177/2025	SURYA @ SURYAKANTA SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	AMBABHONA /181 /2023 (//	
8	D-BLAPL/37181/2025	PRAKASH CHANDRA KAMELA @ KAMILA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BARI RAMCHANDRAPUR /151 /2025 (//	AOD20240000603C202500044
9	D-BLAPL/37182/2025	MANAS SWAIN @ MAMU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /348 /2025 (//	
10	D-BLAPL/37186/2025	GAYATRI LIMA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	GUDARI /63 /2024 (//	
11	D-BLAPL/37187/2025	SANGRAM GOUDA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BHANJANAGAR /561 /2024 (//	

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12	D-BLAPL/37188/2025	PALLAVI MISHRA @ PALLAVI HOTA VS STATE OF ODISHA(OPID)	SOUMYA JYOTI BISWAL VS	DHENKANAL TOWN /131 /2022 () //	
13	D-BLAPL/37189/2025	OM PRAKASH @ HULA @ HULASH BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /389 /2024 () //	
14	D-BLAPL/37190/2025	SUNITA BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	HATIBARI /9 /2025 () //	
15	D-BLAPL/37191/2025	SUBHADRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SAMBALPUR TOWN /142 /2025 () //	
16	D-BLAPL/37195/2025	DUSASAN @ DUSHASAN ROUT VS STATE OF ODISHA	SITIKANT MISHRA VS	PARJANG /188 /2024 () //	
17	D-BLAPL/37196/2025	BUDURAM MUDULI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MAIDALPUR /100 /2025 () //	
18	D-BLAPL/37197/2025	DASHARATH JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /4 /2025 () //	
19	D-BLAPL/37200/2025	PRASANA JENA @ GHANIA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	BERHAMPUR SADAR /405 /2024 () //	
20	D-BLAPL/37203/2025	NARAYANA MAHANANDA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 () //	
21	D-BLAPL/37205/2025	SUBASH KUMAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 () //	
22	D-BLAPL/37207/2025	RAMAMURTHY SALBAM VS STATE OF ODISHA	ASIT KUMAR JENA VS	M.V.79 /109 /2025 () //	
23	D-BLAPL/37209/2025	NANDA NANDU @ NANDA YASMANT	T.NARAYANA MURTY	SUNKI /45 /2025	AOR20220002995C202500058

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/37210/2025	SANJIT SHARMA	SUBHASISH SATAPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/37211/2025	SWADIN MONDAL @ SAADHIN MANDAL	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/37213/2025	RAKESH DAS	MAHES DAS	CHANDAKA P.S. /416 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/37217/2025	MISTRI BEHERA	MAHES DAS	BALLIGUDA /309 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/37221/2025	RAJESH NAIK @ TILU	SARADA PRASAD DASH	KARANJIA /208 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/37223/2025	HAPI MALIK @ CHITTARANJAN MALIK	DEEPAK KU SAHOO	RAJNAGAR /266 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/37228/2025	PRAHALLAD MAJHI	MAHES DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/37229/2025	BABAN BEHERA	KABIRAJ PRADHAN	TANGI (KHURDA) /576 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/37230/2025	RAJA @ GYANADEEP PARIDA	BISWAJIT NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/37235/2025	RAJU GOSWAMI	SURYAKANTA DWIBEDI	EOW,BHUBANESWAR /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/37236/2025	BIKASH SAMAL	SURYAKANTA DWIBEDI	JALESWAR /383 /2025	
		VS	VS	()	

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35	D-BLAPL/37237/2025	STATE OF ODISHA SOMA BETI VS	JUGALA KISHORE PANDA VS	// MOTU /109 /2025 ()	
36	D-BLAPL/37238/2025	STATE OF ODISHA NITYANANDA SENAPATI VS	SURYAKANTA DWIBEDI VS	// BHOGRAI /341 /2025 ()	
37	D-BLAPL/37240/2025	STATE OF ODISHA RAJESH BISWAS VS	JUGALA KISHORE PANDA VS	// MALKANGIRI /589 /2025 ()	
38	D-BLAPL/37241/2025	STATE OF ODISHA RAMESH K.R. VS	AMIT KUMAR SAHU VS	// / 0 ()	
39	D-BLAPL/37246/2025	STATE OF ODISHA SANJEEB ROUT VS	SHYAM SUNDAR CHHUALSINGH VS	// / 0 ()	
40	D-BLAPL/37247/2025	STATE OF ODISHA SUBASH MAJHI VS	SUSHANTA KUMAR JOSHI VS	// KHARIAR /89 /2025 ()	
41	D-BLAPL/37250/2025	STATE OF ODISHA BABULI PARIDA VS	OM PRAKASH SARAN VS	// DHENKANAL SADAR /190 /2024 ()	AOR20220000371C202500195
42	D-BLAPL/37251/2025	STATE OF ODISHA LAMBU @ CHANDRA MOHAN JHA @ CHANDRAMANIBATI LATA PANDA VS	NEELATI LATA PANDA VS	// Bamapada (Industrial Area) /87 /2024 ()	
43	D-BLAPL/37252/2025	STATE OF ODISHA AMIT @ SIDHANTA NAYAK VS	ASHOK KUMAR SARANGI VS	// JANKIA P.S. /297 /2025 ()	
44	D-BLAPL/37254/2025	STATE OF ODISHA SANJIB MOHAPATRA VS	OM PRAKASH SARAN VS	// DHENKANAL TOWN /649 /2025 ()	AOR20220000371C202500194
45	D-BLAPL/37256/2025	STATE OF ODISHA RAHUL KUMAR MISHRA VS	KAUSTUVA MOHANTY VS	// / 0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/37258/2025	AMIT KUMAR GUPTA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	//0 () //	
47	D-BLAPL/37260/2025	JAGANNATH DAS VS STATE OF ODISHA	HENA DAS VS	//0 () //	
48	D-BLAPL/37262/2025	PREM @ SUNADHAR KHARA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /198 /2025 () //	
49	D-BLAPL/37268/2025	AMIT KUMAR MATOLIYA VS STATE OF ODISHA	SANJUKTA MUNDA VS	// () //	AOR20220002621C202500022
50	D-BLAPL/37269/2025	SEKH HABIBULLA VS STATE OF ODISHA	ASUTOSH MOHANTY VS	CHAULIAGANJA /558 /2025 () //	
51	D-BLAPL/37276/2025	AJAY ROUT VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	//0 () //	
52	D-BLAPL/37279/2025	UTTARA MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /58 /2025 () //	
53	D-BLAPL/37281/2025	CHUDAMANI BAGHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /137 /2025 () //	
54	D-BLAPL/37285/2025	BITU CHAM VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /36 /2018 () //	
55	D-BLAPL/37287/2025	DASA @ DASARATHI DHIBAR VS STATE OF ODISHA	KARUNAKAR GAYA VS	NAYAKOT /130 /2024 () //	
56	D-BLAPL/37289/2025	CHIRANJIB BEHERA @ CHIRANJIBI BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI TOWN /113 /2025 () //	
57	D-BLAPL/37290/2025	ROCKY @ RAKESH KUMAR BEHERA	DEVASHIS PANDA	TIRTOL /431 /2025	

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		STATE OF ODISHA		//	
58	D-BLAPL/37293/2025	RAKESH KUMAR NATHSHARMA @ RAKESH KUMAR PRATAPSHARMA	PRATAPSHARMA NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/37295/2025	GOVINDA MUNDARY @ GOBINDA MUNDARI	RAMANI KANTA PATTANAIAK	MAHILA PS,SEC-3,ROURKELA /27 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/37296/2025	NAVIN KUMAR MEENA	TUKUNA KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/37299/2025	SHIBA DAKUA	BIJAY KUMAR BEHERA	NAYAGARH SADAR /178 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/37301/2025	RAKESH SWAIN	AJAYANANDA MAHAPATRO	BHANJANAGAR /826 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/37304/2025	SUKUMAR RAY	BIJAY KUMAR BEHERA	MOTU /79 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/37308/2025	PADI @ PRADYUMNA SAHU	BIDYALOK MOHAPATRA	NALCO /216 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/37318/2025	P. KALIA	BEDA PRAKASH PANDA	BALIAPANDA /148 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/37321/2025	MD RIZWAN ANSARI ALIAS CHANDI	Manoranjan Padhy	/ /	AOD20220003086C202500169
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/37323/2025	ISHU BENIBAL	Manoranjan Padhy	/ /	AOD20220003086C202500167
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/37327/2025	DEEPANSHU UTWAL	Manoranjan Padhy	/ /	AOD20220003086C202500168
		VS	VS	()	

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69	D-BLAPL/37328/2025	STATE OF ODISHA SHREEMAN JATIN KUMAR VS	TANZIM NASRIN VS	// // ()	AOD20250001139C202500006
70	D-BLAPL/37329/2025	STATE OF ODISHA SABYASACHI DAS VS	PRAVASH CHANDRA JENA VS	// JALESWAR /385 /2025 ()	
71	D-BLAPL/37333/2025	STATE OF ODISHA ARMAN VS	Manoranjan Padhy VS	// // ()	AOD20220003086C202500171
72	D-BLAPL/37335/2025	STATE OF ODISHA MOHAMMED SAHID VS	SHYAM MANOHAR VS	// MALKANGIRI /167 /2023 ()	
73	D-BLAPL/37337/2025	STATE OF ODISHA HAIDER ALI VS	Manoranjan Padhy VS	// // ()	AOD20220003086C202500170
74	D-BLAPL/37342/2025	STATE OF ODISHA MD SADAM HUSSAIN ALIAS BABU VS	DIBYA PRAKASH MISHRA VS	// // ()	AOR20220002454C202500155
75	D-BLAPL/37344/2025	STATE OF ODISHA RABIN TYAGI @ RAVIN TYAGI VS	SHYAM MANOHAR VS	// MALKANGIRI /167 /2023 ()	
76	D-CMAPL/49746/2025	STATE OF ODISHA PANA SINGH VS	ADV. VS	// // ()	
77	D-CMP/49653/2025	STATE OF ODISHA SANTILATA BEHURIA @ PARIDA VS	SATRUGHNA DASH (A) VS	// // ()	AOR20220001212C202500039
78	D-CMP/49680/2025	LAXMI PRIYA BEHURIA BINOD PRADHAN @ BINOD BIHARI PRADHAN VS	M. BALAKRISHNA RAO VS	// // ()	
79	D-CMP/49698/2025	SPECIAL LAND ACQUISITION COLLECTOR, ANGUL PRAMILA SARANGEE VS	LAKSHMAN MISHRA VS	// // ()	
		MALATI SARANGEE		//	

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80	D-CMP/49704/2025	SANJAY KESHARI MOHAPATRA VS JHUNA BHOI	NIRANJAN PANDA VS	// 0 //	
81	D-CMP/49717/2025	BHOLA @ BANGU SOREN VS RAMDAS MURMU	NIRANJAN LENKA VS	// 0 //	
82	D-CMP/49749/2025	BARSA BAISALI VS ASHOK KUMAR KHUNTIA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
83	D-CMP/49776/2025	BANAMALI PANDA VS PARADEEP PHODPHATES LTD., BBSR	UMA CHARAN MISHRA VS	// 0 //	
84	D-CMP/49792/2025	NALINI SAHOO VS M.D., M/S. MSNHM CONSTRUCTION AND ENGINEERING PVT.LTD., CUTTACK	BHASKAR CHANDRA PANDA VS	// 0 //	
85	D-CMP/49797/2025	SANTOSH KUMAR PRADHAN VS BINOD CHANDRA MISHRA	ABINASH ROURAY VS	// 0 //	
86	D-CMP/49820/2025	MANQRAMA SAMANTARAY VS PARSURAM MOHANTY	AMIT PRASAD BOSE VS	// 0 //	
87	D-CMP/49844/2025	PARBATI SATPATHY VS DILIP KUMAR NANDA	SATYA RANJAN MOHAPATRA VS	// 0 //	
88	D-CMP/49846/2025	KAMALA BEHERA VS KARUNAKAR BEHERA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
89	D-CONTC/49611/2025	LAGNAJIT SAHOO VS J SONAL, COLLECTOR CUM CHIEF EXECUTIVE OFFICER, Z.P, JAGATSINGHPUR	ADV VS	// 0 //	AOR20230000802C202500093
90	D-CONTC/49628/2025	ASHISH KUMAR PANIGRAHI VS MUKESH KUMAR BHAMOO,IPS	ADV. VS	// 0 //	
91	D-CONTC/49650/2025	YOGAMAYA SAHU	ADV	//	AOR20220001535C202500244

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		VS	VS	0	
92	D-CONTC/49651/2025	BISWA MOHAN MISHRA, DIRECTOR OF FAMILY WELFARE, ODISHA	ADV	//	
		ASHOK KUMAR ROUSTRAY	ADV	//	AOR20220001611C202500159
		VS	VS	0	
93	D-CONTC/49654/2025	DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY	ANIL KUMAR DAS	//	
		PRAMODA KUMAR PANDA	ANIL KUMAR DAS	//	
		VS	VS	0	
94	D-CONTC/49657/2025	V.KEERTHI VASAN, IAS	NIHAL RATH	//	
		BHAKTA ANKULIPITA BEHERA	NIHAL RATH	//	
		VS	VS	0	
95	D-CONTC/49684/2025	SRI SOMESH UPADHYAY, IAS	ADV.	//	
		GOURAHARI SAHU	ADV.	//	
		VS	VS	0	
96	D-CONTC/49691/2025	ANU GARG, IAS	ADV.	//	
		GANGADHAR SAHOO	ADV.	//	
		VS	VS	0	
97	D-CONTC/49694/2025	N.THIRUMALA NAIK, IAS	ADV.	//	
		LOVABATI SAHOO	ADV.	//	
		VS	VS	0	
98	D-CONTC/49701/2025	SIBASHISH PARIDA, OAS	ADV.	//	
		JHARANA SAMANTA	ADV.	//	
		VS	VS	0	
99	D-CONTC/49702/2025	D.SAHU, AG, BBSR, KHURDA	ADV.	//	
		SURAVI DALEI	ADV.	//	
		VS	VS	0	
100	D-CONTC/49705/2025	MANAS KUMAR JENA, DEO, MALKANGIRI	ADV.	//	
		UTTAM KUMAR SAHOO	ADV.	//	
		VS	VS	0	
101	D-CONTC/49707/2025	NITYANANDA BARIK, DEO, CUTTACK	MAHES DAS	//	
		ABHISHEK DAS	MAHES DAS	//	
		VS	VS	0	
		CHANCHAL RANA, IAS	MAHES DAS	//	
102	D-CONTC/49710/2025	DASARATH CHOUDHURY	ADV.	//	
		VS	VS	0	

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103	D-CONTC/49737/2025	JITENDRA SAMANTRAY,BRANCH MANAGER,SBI MADHUSMITA CHHOTRAY VS	ADV. VS	// // ()	
104	D-CONTC/49771/2025	ARVIND AGARWAL,I.A.S. DR. KUMUDA CH. SATAPATHY VS	ADV VS	// // ()	AOD20240000242C202500284
105	D-CONTC/49814/2025	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. HEMANTA SAHU VS	ADV. VS	// // ()	
106	D-CONTC/49816/2025	BALAMUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,HEADS OF DEPT BUILDING,BBSR,KHURDA DIGESH KUMAR SUNANI VS	ADV. VS	// // ()	
107	D-CONTC/49817/2025	BALAMUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,HEADS OF DEPT BUILDING,BBSR,KHURDA BISWAJIT MOHANTA VS	ADV. VS	// // ()	
108	D-CONTC/49821/2025	PURNA CHANDRA SETHI,DEO,MAYURBHANJ MINATI JENA VS	RANJIT SAMAL VS	// // ()	
109	D-CONTC/49825/2025	BASANTA KUMAR NAYAK,DEO,BALASORE BHARAT BHUSAN SATPATHY VS	ADV. VS	// // ()	
110	D-CONTC/49828/2025	CHITRA ARUMOGAM,IAS SURENDRA BIKRAM JENA VS	ADV. VS	// // ()	
111	D-CONTC/49830/2025	CHITRA ARUMOGAM,IAS SABITRI SARANGI VS	ADV. VS	// // ()	
112	D-CONTC/49832/2025	MADHUSMITA PATI,BEO,JAGATSINGHPUR N.SIVA SANKAR VS	ADV. VS	// // ()	
113	D-CONTC/49837/2025	MANORANJAN SAHO,SUB-COLLECTOR-CUM-CERTIFICATE OFFICER,BBSR,KHURDA DIBAKAR TRIPATHY VS	ADV. VS	// // ()	
		ANU GARG,IAS		//	

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114	D-CONTC/49839/2025	GAGAN BIHARI PRADHAN VS ANU GARG,IAS	ADV. VS	// ()	
115	D-CONTC/49840/2025	PURNA CHANDRA SAMAL VS ANU GARG,IAS	ADV. VS	// ()	
116	D-CONTC/49841/2025	PARAMANANDA SAMANTARAY VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// ()	
117	D-CONTC/49843/2025	ANUPAMA PATRA VS MANOJ SATYAWAN MAHAJAN,IAS	ADV. VS	// ()	
118	D-CONTR/37339/2025	HIMANSHU PATEL VS AMRITAPAL KAUR,SUPERINTENDENT OF POLICE,SUNDARGARH	ADV. VS	//0 ()	
119	D-CRLA/37192/2025	RAMAKANTA SETHY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /45 /2014 ()	
120	D-CRLA/37198/2025	DHANESWAR JENA @ NILU VS STATE OF ODISHA	SANJIT MISHRA VS	BASELI SAHI PS /205 /2025 ()	
121	D-CRLA/37234/2025	JITENDRA BARSATIA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /90 /2025 ()	
122	D-CRLA/37312/2025	RANJIT KUMAR ROUT VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	//0 ()	
123	D-CRLA/37346/2025	MANGARA BEHERA @ KRISHNAKANT BEHERA VS STATE OF ODISHA	KRUSHNA CHANDRA MOHANTY VS	BISOI /53 /2025 ()	
124	D-CRLA/37347/2025	KAMADEB NAIK @ KAMADEV NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	HANDAPA /305 /2023 ()	
125	D-CRLMA/37164/2025	RAJU PAHAD	ADV.	JAIPATNA /258 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/37166/2025	MILAN SWAIN @ SUJIT KUMAR SWAIN	ABHAS MOHANTY	RAGHUNATHPUR /127 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/37167/2025	SAROJ BHOI @ DHUNA	ABHAS MOHANTY	JAGATSINGPUR /20 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/37168/2025	MILAN@SUJIT KUMAR SWAIN	ABHAS MOHANTY	JAGATSINGPUR /20 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/37169/2025	BIRANCHI SAHOO	SAMBEET PATTANAYAK	KONARK /98 /2025	AOR20220001591C202500044
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/37170/2025	BIPIN BIHARI JENA	MAHESWAR MOHANTY	BINJHARPUR /462 /2021	
		VS	VS	()	
		ASHOK KUMAR JENA		//	
131	D-CRLMC/37174/2025	SAGAR SAHOO	BIRAJA PRASAD NANDA	KANIHA /312 /2025	
	CRLMC/5099/2025	VS	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul)	
		STATE OF ODISHA		GR/0001728/2025	
132	D-CRLMC/37183/2025	NABA NAIK	BIRAJA PRASAD NANDA	TALCHER TOWN /216 /2024	
	CRLMC/5100/2025	VS	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul)	
		STATE OF ODISHA		GR/0000406/2024	
133	D-CRLMC/37202/2025	ASHIF ALI	HARIPAD MOHANTY	LALBAG /179 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/37212/2025	SURESH KUMAR BAG	SUNIL KUMAR PANDA	RAGHUNATHPALI /193 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/37220/2025	PARTHA NAYAK	AMULYA RATNA PANDA	PHULBANI TOWN /66 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/37222/2025	SUBBRAT KARMI	JUGALA KISHORE PANDA	MANAMUNDA /97 /2025	
		VS	VS	()	

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137	D-CRLMC/37226/2025	STATE OF ODISHA KRUSHNA CHANDRA SAHU VS	BIKASH KARNA VS	// BOUDH /243 /2024 ()	
138	D-CRLMC/37232/2025	STATE OF ODISHA LAXMAN BHATTA VS	ASOK MOHANTY, (SR.ADV.) VS	// PURI SADAR /281 /2025 ()	
139	D-CRLMC/37243/2025	STATE OF ODISHA BHAGIRATHI MAHAKUD VS	SIDDHANT SARANGI VS	// CHANDAKA P.S. /3 /2016 ()	AOD20250000975C202500043
140	D-CRLMC/37248/2025	STATE OF ODISHA MITHUN KUMAR JENA VS	BYOMAKESH TRIPATHY VS	// MAHILA P.S.(BBSR) /32 /2018 ()	
141	D-CRLMC/37253/2025	STATE OF ODISHA SURJYA NARAYAN PATNAIK @ PATTNAIK VS	LAMBODOR ACHARI VS	// PURI TOWN /591 /2025 ()	AOR20220001563C202500071
142	D-CRLMC/37257/2025	STATE OF ODISHA AJAY SAGAR VS	AMULYA RATNA PANDA VS	// CHITRAKONDA /168 /2023 ()	
143	D-CRLMC/37265/2025	STATE OF ODISHA SIBA@SHIBA@SAMANTA DIGAL VS	BISWAJIT NAYAK VS	// //0 ()	
144	D-CRLMC/37266/2025	STATE OF ODISHA SOUMYARANJAN PRADHAN VS	ANIRUDHA DAS VS	// //0 ()	
145	D-CRLMC/37267/2025	STATE OF ODISHA RINU RAUTARAY VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// BOLAGARH P.S. /13 /2015 ()	
146	D-CRLMC/37273/2025	STATE OF ODISHA SURESH KUMAR JAIN VS	ASUTOSH MOHANTY VS	// PURIGHAT /181 /2024 ()	
147	D-CRLMC/37288/2025	STATE OF ODISHA DEEPAK KUMAR BISWAL VS	BYOMAKESH TRIPATHY VS	// TOMANDO /281 /2025 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/37291/2025	TANMAY KUMAR SATHUA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	DHAULI PS /244 /2025 () //	
149	D-CRLMC/37292/2025	NIRUTA KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /164 /2024 () //	
150	D-CRLMC/37302/2025	INDRAJIT DE VS CENTRAL BUREAU OF INVESTIGATION	RAJESWAR HOTA VS	/ /0 () //	
151	D-CRLMC/37305/2025	ALAKA SRICHANDAN RAY VS STATE OF ODISHA	SWETLANA DAS VS	CUTTACK VIGILANCE /52 /2017 () //	AOD20240000748C202500001
152	D-CRLMC/37311/2025	CHANDRASEKHAR SENAPATI@CHANDAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NIHALPRASAD /249 /2023 () //	
153	D-CRLMC/37326/2025	ABHISHEK MENDLI @ SUJIT MENDLI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /147 /2021 () //	
154	D-CRLMC/37330/2025	ANANDA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /108 /2023 () //	
155	D-CRLMC/37334/2025	KAMAL ROUSTRAY VS PRAMOD KUMAR NANDA	INDRAMANI SAHOO VS	/ /0 () //	
156	D-CRLMC/37336/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHIRPANI P.S. /181 /2024 () //	
157	D-CRLMC/37338/2025	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	JYOTSNARANI RATH VS	CHOUDWAR /80 /2018 () //	
158	D-CRLMC/37343/2025	KANHA ALIAS PADMA LOCHAN MOHANTY ALIAS PANDALOCHAN MOHANTY VS STATE OF ODISHA	PANDALOCHAN MOHANTY VS	/ / () //	AOD20220004450C202500044
159	D-CRLMP/37159/2025	SUBASH CHANDRA SAHU	RAJENDRA NARAYAN ROUT	CYBER CRIME AND E.O, BALASORE /1 /2025AOR20220001558C202500237	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMP/37206/2025	SK. RAMJAN	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		SEBI TABASUM		//	
161	D-CRLMP/37227/2025	MANOJ KUMAR KABI	PRAVAT KUMAR DAS	/ /0	
		VS	VS	()	
		SUPDT. OF POLICE, JAJPUR		//	
162	D-CRLMP/37261/2025	SONILATA SETHI	KABIRAJ PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMP/37271/2025	KAMADEV ROUSTRAY	KISHORE CHANDRA RAJGURU MOHAPATRA	/ /0	
		VS	VS	()	
		JAYANTI ROUSTRAY		//	
164	D-CRLMP/37332/2025	RAGHYNATH MAHALICK	SURYANARAYAN BISWAL	/ /	AOR20220001325C202500006
		VS	VS	()	
		State Of Odisha		//	
165	D-CRLMP/37340/2025	TRIBHUBAN JENA	KARUNAKAR NAYAK	/ /0	
		VS	VS	()	
		SUPDT. OF POLICE, KEONJHAR		//	
166	D-CRLREV/37173/2025	BABANA CHARAN PRADHAN	ARIJEET MISHRA	MANCHESWAR P.S. /492 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLREV/37215/2025	SK. SAMIRUDDIN@TAKU@TAKLU	AMULYA RATNA PANDA	JALESWAR /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLREV/37219/2025	RAJENDRA KUMAR SAHOO	SANTOSH KUMAR SAMANTARAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLREV/37231/2025	DILLIP KUMAR BISWAL	ANSUMAN BHUYAN	/ /0	
		VS	VS	()	
		PRATIMA ROUT @ PRATIMA BISWAL		//	
170	D-CRLREV/37263/2025	GANGADHAR BEHERA	ASHUTOSH KUARNR	SAMBALPUR VIGILANCE /15 /2012	
		VS	VS	()	

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171	D-CRLREV/37294/2025	STATE OF ODISHA(VIG.) MUNA @ JAGANNATH NAIK VS	PARSURAM PANDA VS	// PARJANG /529 /2024 ()	
172	D-CRLREV/37319/2025	STATE OF ODISHA SWAGATIKA PANDA VS	SIDHESWAR RATH VS	// //0 ()	
173	D-CRLREV/37341/2025	DR. PROF. PRADIPTA KUMAR MISHRA MANAS KUMAR SAHOO VS	Rajjeet Roy VS	// // ()	AOR20220001462C202500141
174	D-CRLREV/37345/2025	SANTOSH KUMAR MOHAPATRA RATIKANTA MISHRA VS	SITIKANT MISHRA VS	// KUAKHIA /46 /2021 ()	
175	D-FAO/49672/2025	STATE OF ODISHA D.M. ORIENTAL INSURANCE CO. LTD., KHURDA VS	PRASANTA KUMAR MAHALI VS	// // ()	
176	D-MACA/49711/2025	ULLAS SAHOO M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS	ADAM ALI KHAN VS	// // ()	
177	D-MACA/49714/2025	RABI NARAYAN SAHOO M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS	ADAM ALI KHAN VS	// // ()	
178	D-MATA/49617/2025	NIBEDITA SAHOO MONALISHA SAHOO VS	SUJIT KUMAR BISWAL VS	// // ()	
179	D-MATA/49643/2025	ANSUMAN NAIK SUDHANSU SEKHAR DIXIT VS	DEEPAK KUMAR PANI VS	// // ()	AOR20220001490C202500029
180	D-MATA/49681/2025	MADHURI MISHRA RATNADIPA JETHI @ PARIDA VS	MANAS RANJAN BAUG VS	// // ()	AOR20220002374C202500189
181	D-RPFAM/49612/2025	PRABIR PARIDA SARITA BHAL VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202500164
		KABIRANJAN NAYAK		//	

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182	D-RPFAM/49626/2025	ASHA MUNDA VS ANANTA CHARAN MUNDA	ARIJEET MISHRA VS	// 0 //	
183	D-RPFAM/49685/2025	PRAVATI GIRI VS PURNACHANDRA GIRI	SATYABRATA JENA VS	// 0 //	
184	D-RPFAM/49703/2025	GYANA RANJAN MOHANTY VS MANDAKINI LENKA@MANDAKINI MOHANTY	BIJAYANANDA DASH VS	// 0 //	
185	D-RPFAM/49755/2025	PRAMOD KUMAR SAHOO VS JYOTSHNARANI SAHOO	JUDHISTHIR SAHOO VS	// 0 //	AOD20220003315C202500084
186	D-RPFAM/49781/2025	MOTILAL DHALL VS LAXMIPRIYA ROUT	ARUN KUMAR DAS VS	// 0 //	
187	D-RSA/49716/2025	SUBAS CHANDRA BEHERA VS SATYANARAYAN PANDA	SOUMYA MISHRA VS	// 0 //	
188	D-RSA/49775/2025	SUJIT KUMAR HOTA VS SULEMAN MINZ	ARJUNA CHARANA BEHERA VS	// 0 //	
189	D-RSA/49803/2025	LINGARAJ MEHER VS RABI MEHER	GYANA RANJAN MAHAPATRA VS	// 0 //	
190	D-SAO/49719/2025	PRAVAT @ PRABHAT KUMAR DAS VS ASHOK KUMAR DAS	NIRANJAN SINGH (1) VS	// 0 //	
191	D-TRP(C)/49708/2025	SWARNALATA SAHOO VS RAJESH KHARA	RAGHUNATH BISWAL VS	// 0 //	
192	D-TRP(C)/49838/2025	SAGARIKA BARIK VS SUJIT KUMAR PUTI	RITURANJAN CHHOTARAY VS	// 0 //	AOR20220003344C202500084
193	D-TRPCRL/37162/2025	ASHOK KUMAR PRUSTI	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202500235

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		VS	VS	()	
		USHARANI PRUSTI		//	
194	D-WA/49692/2025	SAROJ PANDA	GOPINATH MISHRA	//	
		VS	VS	()	
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR		//	
195	D-WA/49696/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000194C202500482
		VS	VS	()	
		ARUN KUMAR PRADHAN		//	
196	D-WA/49715/2025	SUMITRA SA	PRADIP KUMAR RAY	//	
		VS	VS	()	
		ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, SAMBALPUR		//	
197	D-WA/49769/2025	STATE OF ODISHA	MANASH RANJAN MOHANTY,A.G.A	//	LOD20240000200C202500481
		VS	VS	()	
		BIRANCHI NARAYAN ACHARYA		//	
198	D-WA/49782/2025	SANATAN SAHOO	UMA CHARAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WA/49845/2025	GOKULANANDA MOHANTY	SRINIBASH SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/49602/2025	RAMESH CHANDRA MISHRA	SIBA PRASAD SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/49603/2025	BANAMBAR PRADHAN	SITANSU MOHAN SINGH	//	
	WP(C)/34472/2025	VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/49604/2025	DIBAKAR MOHAPATRA	SRINIVAS MOHANTY	//	AOR20230000802C202500092
	WP(C)/34474/2025	VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/49605/2025	RITANJALI ROUL	SRINIVAS MOHANTY	//	AOR20230000802C202500094
	WP(C)/34475/2025	VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/49606/2025	M/S. MAHI SERVICES AND CO., JAJPUR	SITANSU MOHAN SINGH	//	
	WP(C)/34460/2025	VS	VS	()	

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205	D-WP(C)/49607/2025	STATE OF ODISHA RAMAMANI PARIDA VS	RANJAN KUMAR ROUT VS	// // ()	AOR20230000872C202500106
206	D-WP(C)/49608/2025 WP(C)/34470/2025	STATE OF ODISHA M/S. PREMIUM INFRA LOGISTICS PVT. LTD., KEONJHAR VS	SITANSU MOHAN SINGH VS	// // ()	
207	D-WP(C)/49609/2025 WP(C)/34485/2025	STATE OF ODISHA M/S. MAHI SERVICES AND CO., JAJPUR VS	SITANSU MOHAN SINGH VS	// // ()	
208	D-WP(C)/49610/2025	STATE OF ODISHA BISWANATH MISHRA VS	GOPINATH MISHRA VS	// // ()	
209	D-WP(C)/49613/2025	STATE OF ODISHA BISWANATH MISHRA VS	GOPINATH MISHRA VS	// // ()	
210	D-WP(C)/49614/2025	STATE OF ODISHA BISHNU CHARAN BARAL VS PRADIPTA @ PRADIPTA KUMAR BARAL	PITAMBAR PANDA VS	// // ()	
211	D-WP(C)/49615/2025 WP(C)/34441/2025	SAROJ COMMODITIES (P) LIMITED, KOLKATA VS	ABINASH ROUTRAY VS	// // ()	
212	D-WP(C)/49616/2025 WP(C)/34480/2025	THE GENERAL MANAGER (CONTRACT MANAGEMENT), THE SINGARENI COLLIERIES COMPANY LIMITED, ANGUL CHINMAY ROUT VS	MADAN MOHAN SWAIN VS	// // ()	
213	D-WP(C)/49618/2025	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	TUSHAR KANTA NAYAK VS	// // ()	
214	D-WP(C)/49619/2025	STATE OF ODISHA JITENDRA NAYAK VS	AGASTI KANUNGO VS	// // ()	
215	D-WP(C)/49620/2025	STATE OF ORISSA SANJUKTA BEHERA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// // ()	AOR20220001535C202500243

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216	D-WP(C)/49621/2025	PUSPA MANJARI PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
217	D-WP(C)/49622/2025	RAGHUNATH @ RAMAKANTA MOHALIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
218	D-WP(C)/49623/2025	PURNA CHANDRA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
219	D-WP(C)/49624/2025	M/S. TATA STEEL LIMITED, MUMBAI, MAHARASHTRA VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	// 0 //	
220	D-WP(C)/49625/2025	SAMBARI SAHOO VS COLLECTOR CUM DIST.MAGISTRATE BHADRAK	GYANESWAR SATPATHY VS	// 0 //	
221	D-WP(C)/49627/2025 WP(C)/34494/2025	M/S. TATA STEEL LIMITED, MUMBAI, MAHARASHTRA VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	// 0 //	
222	D-WP(C)/49629/2025	MADHU SUDAN ROUT VS DIRECTOR GENERAL OF POLICE, CID CRIME BRANCH, CUTTACK	BIRAJA PRASANNA DAS VS	// 0 //	
223	D-WP(C)/49630/2025	M/S TATA STEEL LIMITED, MUMBAI, MAHARASHTRA VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	// 0 //	
224	D-WP(C)/49631/2025	FAKIR MOHAN SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
225	D-WP(C)/49632/2025	REBATI RANJAN TRIPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
226	D-WP(C)/49633/2025 WP(C)/34497/2025	M/S TATA STEEL LIMITED, MUMBAI, MAHARASHTRA VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	// 0 //	
227	D-WP(C)/49634/2025	PRADEEP KUMAR PATEL	SHARMISTHA SAMAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/49635/2025	M/S NILAMBAR PUTHAL	SATRUGHNA DASH (A)	//	AOR20220001212C202500038
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/49636/2025	PADMANATH SAHOO	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/49637/2025	SANDHYA RANI PATRA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/49638/2025	MATHURI MOHAN SAHOO	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/49639/2025	ANTARJYAMEE GOUDA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/49640/2025	KRISHNA RANI MOHANTY	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/49641/2025	SAROJ KUMAR PANY	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/49642/2025	INDIRA KUMARI	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/49644/2025	MANJUBALA MISHRA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/49645/2025	PRAFULLA KUMAR NAIK	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/49646/2025	MAKUNDA CHANDRA PADHY	SHARMISTHA SAMAL	//	
		VS	VS	0	

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239	D-WP(C)/49647/2025	STATE OF ODISHA PRAHALLADA PATRA VS	KUNAL KUMAR SWAIN VS	// // 0	
240	D-WP(C)/49648/2025 WP(C)/34445/2025	STATE OF ODISHA PRASANTA KUMAR DORA VS	BANSHIDHAR SATAPATHY VS	// // 0	
241	D-WP(C)/49649/2025	ODISHA GRAMEEN BANK, DHANUPALI RABINDRA KUMAR SAHU VS	SHARMISTHA SAMAL VS	// // 0	
242	D-WP(C)/49652/2025	STATE OF ODISHA NIRANJAN SAHU VS	SHARMISTHA SAMAL VS	// // 0	
243	D-WP(C)/49655/2025	STATE OF ODISHA SANTOSH KUMAR PATNAIK VS	SHARMISTHA SAMAL VS	// // 0	
244	D-WP(C)/49656/2025	STATE OF ODISHA JAGADISH CHINDA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
245	D-WP(C)/49658/2025	STATE OF ODISHA ARDHI VENKATA RAJU VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
246	D-WP(C)/49659/2025	STATE OF ODISHA PRADEEP KUMAR PUTEL VS	SHARMISTHA SAMAL VS	// // 0	
247	D-WP(C)/49660/2025	STATE OF ORISSA GHANASYAM SARANGI VS	SHARMISTHA SAMAL VS	// // 0	
248	D-WP(C)/49661/2025	STATE OF ODISHA RENGTU GOUD VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
249	D-WP(C)/49662/2025	STATE OF ODISHA JAGADISH CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //	

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250	D-WP(C)/49663/2025	GANESH CHANDRA MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //	AOD20250000498C202500050
251	D-WP(C)/49664/2025	ASWITA KUMARI NAYAK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
252	D-WP(C)/49665/2025	ARATI SATAPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
253	D-WP(C)/49666/2025	KHAGESWAR MALLICK VS UNION OF INDIA	TRILOCHAN RATH VS	// 0 //	
254	D-WP(C)/49667/2025	TAPAS RANJAN MOHAPATRA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
255	D-WP(C)/49668/2025	SAROJ KUMAR PANI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
256	D-WP(C)/49669/2025	AKSHAYA KUMAR NAIK VS TAHASILDAR, RAJGANGPUR	BHARAT KUMAR MISHRA VS	// 0 //	
257	D-WP(C)/49670/2025	NITYANANDA SAHOO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
258	D-WP(C)/49671/2025	HARISH CHANDRA SWAIN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
259	D-WP(C)/49673/2025	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
260	D-WP(C)/49674/2025	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
261	D-WP(C)/49675/2025	SUMAN KHANDELWAL	SWAPNA KUMAR OJHA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/49676/2025	SUSANTA KUMAR BEHERA	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/49677/2025	ADITYA DEV INFRATECH PVT.LTD.BHUBANESWARSASWAT KUMAR ACHARYA		//	
		VS	VS	()	
		NBCC INDIA LIMITED,BBSR		//	
264	D-WP(C)/49678/2025	BINODINI MALLICK @ KANHAR	RANJAN KUMAR ROUT	//	AOR20230000872C202500107
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/49679/2025	SWAGATIKA PANDA	RAMAKRISHAN NAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/49682/2025	JAYANTA KUMAR MURMU	KULDEEP MOHANTY	//	AOD20240000012C202500292
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/49683/2025	UPENDERA PRADHAN	ULLASH CHANDRA MOHANTY	//	
	WP(C)/34487/2025	VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/49686/2025	SURANJAN BARIK	ANJAN KUMAR BISWAL	//	AOR20220001328C202500055
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/49687/2025	KRUSHNA CHANDRA SUBUDHI	SIDDHESWAR BAUG	//	
		VS	VS	()	
		TAHASILDAR, BHUBANESWAR		//	
270	D-WP(C)/49688/2025	AMULYA KUMAR BEHERA	BASUDEV BARIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/49689/2025	DR.KESHAB CHANDRA PANDA	DINESH KUMAR PANDA	//	
		VS	VS	()	
		CHANCELLOR, SAMBALPUR UNIVERSITY, SAMBALPUR		//	
272	D-WP(C)/49690/2025	MANORANJAN PATRA	ULLASH CHANDRA MOHANTY	//	
	WP(C)/34495/2025	VS	VS	()	

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273	D-WP(C)/49693/2025	STATE OF ODISHA BHUBANANANDA BIHARI VS	MIHIR KUMAR DASH VS	// // 0	
274	D-WP(C)/49695/2025 WP(C)/34478/2025	STATE OF ODISHA CHINTAKAR PRADHAN VS	BISWAJIT MOHANTY VS	// // 0	
275	D-WP(C)/49697/2025	STATE OF ODISHA PRAMOD KUMAR BISWAL VS	ASHWINI KUMAR DAS VS	// // 0	
276	D-WP(C)/49699/2025	STATE OF ODISHA MANAS RANJAN SAHU VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0	AOD20220001936C202500083
277	D-WP(C)/49700/2025	STATE OF ODISHA SANTILATA DAS VS	LAXMIKANTA MOHANTY VS	// // 0	
278	D-WP(C)/49706/2025	STATE OF ORISSA MADHUMOYEE SINGH VS	ASWINI KUMAR SAHOO VS	// // 0	
279	D-WP(C)/49709/2025	STATE OF ODISHA SARADA PRASAD MISHRA VS	AMLANJYOTI ROUT VS	// // 0	
280	D-WP(C)/49712/2025	STATE OF ODISHA TAPAS RANJAN PANDAB VS	ANAM CHARAN PANDA VS	// // 0	
281	D-WP(C)/49713/2025	STATE OF ODISHA PRAMOD KUMAR MOHAPATRA VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0	
282	D-WP(C)/49718/2025	THE S.D.O. (ELECT.)-CUM-ASSESSING OFFICER, TPCODL, KAKATPUR, PURI JAGABANDHU MOHANTY VS	PRASANTA KUMAR NANDA VS	// // 0	
283	D-WP(C)/49720/2025	ODISHA HOUSING BOARD, BBSR MD. FAIZUDDIN KHAN VS	NETRANANDA BISWAL VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/49721/2025	SURESH CHANDRA RATH VS ODISHA HOUSING BOARD, BBSR	PRASANTA KUMAR NANDA VS	// 0 //	
285	D-WP(C)/49722/2025	JANAKI NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
286	D-WP(C)/49723/2025	MO MATI BHAPUR VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //	AOR20220004309C202500064
287	D-WP(C)/49724/2025	JOGENDRA BEHERA VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
288	D-WP(C)/49725/2025	RAMACHANDRA SAMAL VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //	
289	D-WP(C)/49726/2025 WP(C)/34461/2025	CHIEF ENGINEERS (ROADS-1) VS M/S NKC PROJECTS PVT LTD.	SWAYAMBHU MISHRA, A.S.C VS	// 0 //	LOD20240000172C202500460
290	D-WP(C)/49727/2025	BIKASH KALANDI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //	
291	D-WP(C)/49728/2025	DEBANANDA BEHERA VS RUKMANI BAI	ANIRUDHA DAS VS	// 0 //	
292	D-WP(C)/49729/2025	NALINI PRAVA DASH VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	// 0 //	AOR20220001606C202500001
293	D-WP(C)/49730/2025	SURESH CHANDRA PALAI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
294	D-WP(C)/49731/2025	DAMODAR SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
295	D-WP(C)/49732/2025	BASANTI KRISANI	NIRANJAN LENKA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/49733/2025	SAIRAT KHAN	SURENDRA KUMAR GARTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/49734/2025	DIBYA RANJAN PRADHAN	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/49735/2025	KULAMANI DALBEHERA	ARUNA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/49736/2025	RAJIV NAYAN CHOUDHARY	DEVAVRAT DEVESH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/49738/2025	RABINDRA KUMAR SAHOO	ARUNA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/49739/2025	BASANTA KUMAR PARIDA	ARUNA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/49740/2025	NIMAI CHARAN BEHERA	UMESH CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/49741/2025	R. SATYANARAYAN ACHARI	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/49742/2025	DR. PRATIVA KUMARI MISHRA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/49743/2025	AHALYA LAMATA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		ODISHA STATE HOUSING BOARD, BBSR		//	
306	D-WP(C)/49744/2025	LOPAMUDRA ROUT	UMARANI PANDA	//	
		VS	VS	0	

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307	D-WP(C)/49745/2025	SITAKANTA ROUT KAIKEYI MAJHI VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// // 0 //	
308	D-WP(C)/49747/2025	DILLIP KUMAR SAHOO VS SUPERINTENDENT, CUTTACK	GAYNENDRA KUMAR PARIDA VS	// // 0 //	
309	D-WP(C)/49748/2025	TAPASI GHARAMI VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// // 0 //	
310	D-WP(C)/49750/2025	SAPAN BEHERA VS ANUP KUMAR NAYAK	MANAS RANJAN SATAPATHY VS	// // 0 //	AOR20220003068C202500025
311	D-WP(C)/49751/2025	SIKHA MOHARANA @ MAHARANA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // 0 //	AOR20220001297C202500291
312	D-WP(C)/49752/2025	NIRUPAMA PRADHAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// // 0 //	
313	D-WP(C)/49753/2025	URMILA SAMANTARAY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// // 0 //	AOD20220004576C202500064
314	D-WP(C)/49754/2025	POPIN KUMAR BISHWAL VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// // 0 //	
315	D-WP(C)/49756/2025	GOURANGA MANDOI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// // 0 //	
316	D-WP(C)/49757/2025	DHRUBA CHARAN MANDOI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// // 0 //	
317	D-WP(C)/49758/2025	BINAYA KUMAR BISHWAL VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// // 0 //	

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318	D-WP(C)/49759/2025	KRUSHNA CHANDRA MUDULI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //	
319	D-WP(C)/49760/2025	RAJASHREE ROUTRAY VS STATE BANK OF INDIA	JAYDEEP PAL VS	// 0 //	
320	D-WP(C)/49761/2025	NITYANANDA MANDOI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //	
321	D-WP(C)/49762/2025	M/S SUSANTA KUMAR SWAIN, SUNDARGARH VS ASSISTANT PROVIDENT FUND COMMISSIONER, (COMPLIANCE), SUNDARGARH	PRAKASH RANJAN BARIK VS	// 0 //	
322	D-WP(C)/49763/2025	AMARENDRA KUMAR SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
323	D-WP(C)/49764/2025	BIJAYA BHUJABAL VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //	
324	D-WP(C)/49765/2025	SUNAMANI MUKHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
325	D-WP(C)/49766/2025	BISHNU BEHERA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //	AOD20230000467C202500045
326	D-WP(C)/49767/2025	NILAKANTHA MANDOI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //	
327	D-WP(C)/49768/2025	AKHILA BIHARI NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
328	D-WP(C)/49770/2025	NITYANANDA JENA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
329	D-WP(C)/49772/2025	SANGITA MALLICK	MADAN SUNDAR BEHERA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/49773/2025	M/S. LAXMIDHAR MOHANTY, JAGATSINGHPUR	DEBASISH HAZRA	//	
		VS	VS	()	
		COMMISSIONER OF CT AND GST, CUTTACK		//	
331	D-WP(C)/49774/2025	SARANGADHAR KAR	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/49777/2025	PARAMANANDA SAMANTARAY	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/49778/2025	NIRMALA PANDA	PRAVAT RANJAN SUTAR	//	
		VS	VS	()	
		THE COMMISSIONER, CONSOLIDATION, ODISHA, CUTTACK		//	
334	D-WP(C)/49779/2025	SUSANTA KUMAR TRIPATHY		//	
		VS	VS	()	
		THE A.G.M. LIABILITIES AND TPD, IDBI BANK LTD., NEW DELHI		//	
335	D-WP(C)/49780/2025	PITABAS NAYAK	RANJAN KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/49783/2025	SANJAY KUMAR JENA	KARUNAKAR RATH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
337	D-WP(C)/49784/2025	PRADEEP KUMAR DAS	DEVI PRASAD DASH	//	AOD20250000901C202500009
		VS	VS	()	
		THE PERMANENT LOK ADALAT, KHURDA		//	
338	D-WP(C)/49785/2025	JEETENDRIYA MAHAPATRA	KARUNAKAR RATH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
339	D-WP(C)/49786/2025	BHOJARAJ SETH	BHOJARAJ SETH	//	
		VS	VS	()	
		COLLECTOR AND DIST.MAGISTRATE, BARGARH		//	
340	D-WP(C)/49787/2025	MANORAMA MOHANTY	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	

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341	D-WP(C)/49788/2025	STATE OF ODISHA DHANESWAR PRADHAN VS	RANJIT MOHANTY VS	// // 0	
342	D-WP(C)/49789/2025	STATE OF ODISHA PRIYANKA DAS VS	SWAPNA KUMAR OJHA VS	// // 0	
343	D-WP(C)/49790/2025	STATE OF ODISHA SWADHIN KUMAR PATRA VS	SANJIB KUMAR BHANJADEO VS	// // 0	
344	D-WP(C)/49791/2025	STATE OF ODISHA HAREKRUSHNA DASH VS	SWAPNA KUMAR OJHA VS	// // 0	
345	D-WP(C)/49793/2025	STATE OF ODISHA SRINIBAS BEURA VS THE INCOME TAX OFFICER WARD-1	NATABAR PANDA VS	// // 0	AOD20220004095C202500038
346	D-WP(C)/49794/2025	SIBO PRASAD MOHANKUDO VS	SWAPNA KUMAR OJHA VS	// // 0	
347	D-WP(C)/49795/2025	STATE OF ODISHA SUJIT KUMAR DAS VS	SWAPNA KUMAR OJHA VS	// // 0	
348	D-WP(C)/49796/2025	STATE OF ODISHA SOVAN SAMAL VS THE SUPERINTENDENT OF CGST AND CENTRAL EXICSE	UPASANA BAL VS	// // 0	AOD20220004095C202500039
349	D-WP(C)/49798/2025	NIRANJAN SAHOO VS	SWAPNA KUMAR OJHA VS	// // 0	
350	D-WP(C)/49799/2025	STATE OF ODISHA TAPAS DAS VS	SWAPNA KUMAR OJHA VS	// // 0	
351	D-WP(C)/49800/2025	STATE OF ODISHA LASER POWER AND INFRAPVT. LTD., BALASORE VS SRI RAM MARMU	KAPILA CHARAN NAYAK VS	// // 0	

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352	D-WP(C)/49801/2025	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
353	D-WP(C)/49802/2025	NALINI PRAVA SAMAL VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
354	D-WP(C)/49804/2025	SANGRAM KESORI MISHRA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
355	D-WP(C)/49805/2025	SAUBHAGYALAXMI JENA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
356	D-WP(C)/49806/2025	BARUN KUMAR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	
357	D-WP(C)/49807/2025	SWAPNA MOHANTY VS THE ORIENTAL INSURANCE COMPANY LTD, CHANDIGARH	SANKET KANUNGO VS	// 0 //	
358	D-WP(C)/49808/2025	TAPAS RANJAN PANDAB VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
359	D-WP(C)/49809/2025	SANJUKTA MISHRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
360	D-WP(C)/49810/2025	PRAHALLAD PATI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
361	D-WP(C)/49811/2025	UNION OF INDIA VS SATYABRATA DHUPAL	DEBASIS SATPATHY VS	// 0 //	
362	D-WP(C)/49812/2025	AJAY KESHARI BHANJA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
363	D-WP(C)/49813/2025	LOPAMUDRA PANDA	PRINCE PATNAIK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/49815/2025	MINAKSHI SWAIN	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/49818/2025	MOHAN MEHER	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/49819/2025	HANUMAN BEHERA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/49822/2025	DEBI PRASAD MISHRA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/49823/2025	MEGHANAD MEHER	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/49824/2025	SUBHALAXMI JENA	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/49826/2025	V. DHANA KUMAR	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/49827/2025	PRATAP KUMAR SAIPATEL	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/49829/2025	SWAAT KUMAR RATH	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/49831/2025	BRUNDABAN SA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/49833/2025	RAM CHANDRA AGARWALA	AMITABH MISHRA	//	
		VS	VS	0	

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375	D-WP(C)/49834/2025	STATE OF ODISHA NANCY PRIYA VS	SOUMYA JYOTI BISWAL VS	// // ()	
376	D-WP(C)/49835/2025	OFFICE OF THE COLLECTOR AND DISTRICT MAGISTRATE, PURI DINGAR NEORA VS	RANJIT SAMAL VS	// // ()	
377	D-WP(C)/49836/2025	STATE OF ODISHA SRIMANTA MAHAPATRA VS	KUNAL KUMAR SWAIN VS	// // ()	
378	D-WP(C)/49842/2025	STATE OF ODISHA CHHOTRAY BASKEY VS	BIKASH MISHRA VS	// // ()	AOD20240000430C202500060
379	D-ABLAPL/37161/2025	STATE OF ODISHA SUSANTA NAYAK @ SUKANTA KUMAR NAYAK VS	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202500232
380	D-ABLAPL/37172/2025	STATE OF ODISHA NIRAKAR @ NIRAKARA PANIGRAHI VS	GOKULANANDA SAHU VS	// // ()	
381	D-ABLAPL/37175/2025	STATE OF ODISHA HAPPY @ DEBI PRASAD SAMANTARAY VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // ()	ABHAYACHANDPUR /201 /2025
382	D-ABLAPL/37178/2025	STATE OF ODISHA K.SANJIBA REDDY VS	SOUBHAGYA KUMAR DASH VS	// // ()	PURUSHOTTAMPUR /332 /2025 AOR20220001631C202500332
383	D-ABLAPL/37179/2025	STATE OF ODISHA PRATAP SAHOO VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // ()	ERASAMA /387 /2025
384	D-ABLAPL/37180/2025	STATE OF ODISHA SADANANDA MEHER VS	ABHAS MOHANTY VS	// // ()	JHARSUGUDA SADAR /519 /2025
385	D-ABLAPL/37184/2025	STATE OF ODISHA BIGHNARAJ BEJ @ TUTU BARIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// // ()	BHADRAK TOWN /674 /2025 AOR20220001558C202500236

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/37185/2025	MANA BHATRA VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /71 /2022 () //	
387	D-ABLAPL/37193/2025	RAJESH SATAPATHY @ RAJESH KUMAR SATAPATHY VS STATE OF ODISHA	AKHIL TRIPATHY VS	JAGANNATHA PRASAD /474 /2025 () //	
388	D-ABLAPL/37194/2025	SUKUMARI JENA VS STATE OF ODISHA	SANJIT MISHRA VS	BASELI SAHI PS /205 /2025 () //	
389	D-ABLAPL/37199/2025	BABLU BIRUA @ SAMAD @ PURTY @ HARIRAJ PURTY VS STATE OF ODISHA	KULDEEP MOHANTY VS	BAHALDA /10 /2001 () //	AOD20240000012C202500291
390	D-ABLAPL/37201/2025	BHUPENDRA DIGAL VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /50 /2023 () //	
391	D-ABLAPL/37204/2025	PRABEEN KUMAR PRADHAN VS STATE OF ODISHA	AMLAN MOHANTY VS	MOHANA /216 /2025 () //	
392	D-ABLAPL/37208/2025	MADHABA CHANDRA BALIYARSINGH VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	/ /0 () //	
393	D-ABLAPL/37214/2025	DEEPAK KUMAR BARIK VS STATE OF ODISHA	RITA SINGH VS	DHAULI PS /45 /2023 () //	
394	D-ABLAPL/37216/2025	SURENDRA MALIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI MODEL /373 /2025 () //	
395	D-ABLAPL/37218/2025	TILOTTAMA @ TILATAMA MAHANTA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CHOUWAR /686 /2025 () //	
396	D-ABLAPL/37224/2025	DIPU @ SOUBHAGYA PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BALIMI /239 /2025 () //	
397	D-ABLAPL/37225/2025	JEEBAN KHUNTIA	LALITENDU BHUYAN	NANDIPADA /221 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/37233/2025	SAHIL KHAN	PRASANTA KUMAR BARIK	BHADRAK RURAL /677 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/37239/2025	BISWA PRAKASH MOHAPATRA	MD.HABIBUR RAHEMAN	INFOCITY PS /596 /2025	AOD20250000975C202500044
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/37242/2025	NAMITA MOHAPATRA	SUBASH CHANDRA DASH	JODAPADAR /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/37244/2025	SIPU @ BRAHMANANDA NAYAK	KULDEEP MOHANTY	BETNOTI /417 /2025	AOD20240000012C202500294
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/37245/2025	FIROJA BIBI	KULDEEP MOHANTY	BANDOMUNDA /275 /2025	AOD20240000012C202500293
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/37249/2025	BIRANCHI NARAYAN KAR @ RAJA	PRABIR KUMAR RAY	JAJPUR TOWN /551 /2025	AOR20230000820C202500040
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/37255/2025	BALARAM PADHAN	RAKESH BEHERA	KANKADAHAD /245 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/37259/2025	HEMANTA NAIK @ MANOJ NAYAK	HARAPRASAD PANDA	TIGIRIA /258 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/37264/2025	SITARAM SURUJAL	SACHIDANANDA PADHEE	BARGARH /633 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/37270/2025	CHATRUBHUJA ROUT	PUSPAMITRA MOHAPATRA	ANGUL SADAR PS /142 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/37272/2025	RAJENDRA SAY @ RAJENDRA SOY	PITAMBAR JENA	GHATAGAON /427 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/37274/2025	STATE OF ODISHA KRUSHNA CHANDRA BISWAL @ BABU VS	DALIRANI BEHURAY VS	// /0 ()	
410	D-ABLAPL/37275/2025	STATE OF ODISHA MALAY @ MALAYA RANAJAN PAHAN VS	KARUNAKAR GAYA VS	// TALABANIA /135 /2022 ()	
411	D-ABLAPL/37277/2025	STATE OF ODISHA LELIN PRASAD MAHAKUL VS	BIRAJA PRASAD TRIPATHY VS	// KEONJHAR SADAR /178 /2025 ()	
412	D-ABLAPL/37278/2025	STATE OF ODISHA 1 ANANDA SAHU @ BADA SAHU VS	AMITAV TRIPATHY VS	// KANTAMAL /181 /2024 ()	
413	D-ABLAPL/37280/2025	STATE OF ODISHA LALIT SARAP VS	JNYANANANDA PANDA VS	// GOLAMUNDA /191 /2025 ()	
414	D-ABLAPL/37282/2025	STATE OF ODISHA RAMA KRUSHNA CHOUDHURY VS	MANGU NANDY VS	// ORKEL /316 /2025 ()	
415	D-ABLAPL/37283/2025	STATE OF ODISHA BHUBAN BUDA VS	RASHMI NARAYAN PATNAIK VS	// BONAI /241 /2025 ()	
416	D-ABLAPL/37284/2025	STATE OF ODISHA MANAS BISOI VS	MANGU NANDY VS	// ORKEL /316 /2025 ()	
417	D-ABLAPL/37286/2025	STATE OF ODISHA JAGAT KHILLA @ JAGAT KHIL VS	MANGU NANDY VS	// ORKEL /316 /2025 ()	
418	D-ABLAPL/37297/2025	STATE OF ODISHA NABIN DEHURY VS	BIJAY KUMAR BEHERA VS	// RAIRAKHOL /76 /2022 ()	
419	D-ABLAPL/37298/2025	STATE OF ODISHA GHUNGOOR MISHRA @ GHUNGROO MISHRA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	// CHANDRASEKHARPUR /779 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/37300/2025	SOURAV TIKADAR @ SAURABH TIKADAR VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /316 /2025 () //	
421	D-ABLAPL/37303/2025	DAMBU SUNDHUA @ DAMU SUNDUA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /316 /2025 () //	
422	D-ABLAPL/37306/2025	JAIRAM SILPEDIA @ JAYARAM SILPADIA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /316 /2025 () //	
423	D-ABLAPL/37307/2025	BISHNU CHARAN MALLIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	KAMAKHYANAGAR /439 /2025 () //	AOR20220000371C202500196
424	D-ABLAPL/37309/2025	BALI SILPEDIA @ BALABHADRA SILPADIA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /316 /2025 () //	
425	D-ABLAPL/37310/2025	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURI TOWN /668 /2025 () //	
426	D-ABLAPL/37313/2025	RAMA KANTA DHAKAD @ RABI DHAKAD VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /316 /2025 () //	
427	D-ABLAPL/37314/2025	SUBHAM SWAIN @ SHUBHAM SWAIN VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /316 /2025 () //	
428	D-ABLAPL/37315/2025	RAMACHANDRA SISA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /316 /2025 () //	
429	D-ABLAPL/37316/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	PURIGHAT /344 /2025 () //	
430	D-ABLAPL/37317/2025	BADAL BEHERA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	DIGAPAHANDI /310 /2025 () //	
431	D-ABLAPL/37320/2025	KAMA HANTAL @ KAMADEB HANTAL	MANGU NANDY	ORKEL /316 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
432	D-ABLAPL/37322/2025	VS STATE OF ODISHA K.KASI ROUT @ KASI ROUT	VS LAXMIDHAR MAHAPATRA	() // CAPITAL P.S. /148 /2020	
433	D-ABLAPL/37324/2025	VS STATE OF ODISHA BIJAY JENA @ BIJAY KUMAR JENA	VS PRAVASH CHANDRA JENA	() // JALESWAR /545 /2023	
434	D-ABLAPL/37325/2025	VS STATE OF ODISHA ANIRUDHA MALIK	VS SURENDRA PRASAD BARIK	() // BASUDEVPUR /750 /2025	
435	D-ABLAPL/37331/2025	VS STATE OF ODISHA SUBHADARSAN @ PILU RANA	VS KUMAR PRAJWAL	() // JAJPUR TOWN /551 /2025	
		VS STATE OF ODISHA	VS	() //	

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MISC CASES FILED on :01/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/6257/2024 ADMLS/1/2024	PARADIP INTERNATIONAL CARGO TERMINAL PVT.LTD. MP		29/2025
2	D-SAO/49719/2025 SAO/ /	PRAVAT @ PRABHAT KUMAR DAS MP	NIRANJAN SINGH (1)	63/2025
3	D-CRLMP/37206/2025 CRLMP/ /	SK. RAMJAN MP	ARIJEET MISHRA	264/2025
4	D-CRLMP/37271/2025 CRLMP/ /	KAMADEV ROUSTRAY MP	KISHORE CHANDRA RAJGURU MOHAPATRA	265/2025
5	D-JCRLA/43/2019 JCRLA/43/2019	KEGA@RABI PRADHAN MP	M/S S.N.MISHRA(4)	404/2025
6	D-JCRLA/43/2019 JCRLA/43/2019	KEGA@RABI PRADHAN MP	M/S S.N.MISHRA(4)	405/2025
7	D-TRP(C)/48272/2025 TRP(C)/ /	SUBHASMITA BEHERA MP	RITURANJAN CHHOTARAY	457/2025
8	D-TRP(C)/48494/2025 TRP(C)/ /	SUBHASMITA BEHERA MP	RITURANJAN CHHOTARAY	458/2025
9	D-TRP(C)/49838/2025 TRP(C)/ /	SAGARIKA BARIK MP	RITURANJAN CHHOTARAY	459/2025
10	D-CONTC/49668/2024 CONTC/7957/2024	RAGHUNATH CHARATI MP	M/S. LAXMIKANTA MOHANTY , R.DAS, S.DAS	477/2025
11	D-CONTC/49669/2024 CONTC/7958/2024	LADI KRISHNA MURTY MP	M/S LAXMIKANTA MOHANTY , R.DAS, S.DAS	478/2025
12	D-CONTC/50001/2024 CONTC/7981/2024	RABINDRANATH PANIGRAHI MP	M/S. LAXMIKANTA MOHANTY , R.DAS, S.DAS	479/2025
13	D-RPFAM/49612/2025 RPFAM/ /	SARITA BHAL MP	GAJENDRANATH ROUT	573/2025
14	D-RPFAM/49685/2025 RPFAM/ /	PRAVATI GIRI MP	SATYABRATA JENA	574/2025
15	D-RPFAM/49703/2025 RPFAM/ /	GYANA RANJAN MOHANTY MP	BIJAYANANDA DASH	575/2025
16	D-RPFAM/49703/2025 RPFAM/ /	GYANA RANJAN MOHANTY MP	BIJAYANANDA DASH	576/2025
17	D-RPFAM/49755/2025 RPFAM/ /	PRAMOD KUMAR SAHOO MP	JUDHISTHIR SAHOO	577/2025
18	D-RPFAM/49755/2025 RPFAM/ /	PRAMOD KUMAR SAHOO MP	JUDHISTHIR SAHOO	578/2025
19	D-RPFAM/49781/2025 RPFAM/ /	MOTILAL DHALL MP	ARUN KUMAR DAS	579/2025
20	D-RPFAM/49781/2025 RPFAM/ /	MOTILAL DHALL MP	ARUN KUMAR DAS	580/2025
21	D-MATA/49617/2025 MATA/ /	MONALISHA SAHOO MP	SUJIT KUMAR BISWAL	688/2025
22	D-MATA/49681/2025 MATA/ /	RATNADIPA JETHI @ PARIDA MP	MANAS RANJAN BAUG	689/2025
23	D-MATA/49681/2025 MATA/ /	RATNADIPA JETHI @ PARIDA MP	MANAS RANJAN BAUG	690/2025
24	D-MATA/14984/2025 MATA/191/2025	BIBEK KUMAR SANDIL MP	AMIYA BHUSAN DASH	691/2025
25	D-FAO/49672/2025 FAO/ /	D.M, ORIENTAL INSURANCE CO. LTD., KHORDA MP	PRASANTA KUMAR MAHALI	1045/2025
26	D-FAO/47376/2025	SR. EXECUTIVE, LEGAL CLAIMS, SBI GENERAL INSURANCE CO. LTD., KHORDHA		

	FAO/ /	MP		1046/2025
27	D-FAO/382/2023	SRI JAGANNATH HIGHER SECONDARY SCHOOL	CHHOMAYA KUMAR DASH	
	FAO/382/2023	MP		1047/2025
28	D-FAO/382/2023	SRI JAGANNATH HIGHER SECONDARY SCHOOL	CHHOMAYA KUMAR DASH	
	FAO/382/2023	MP		1048/2025
29	D-FAO/382/2023	SRI JAGANNATH HIGHER SECONDARY SCHOOL	CHHOMAYA KUMAR DASH	
	FAO/382/2023	MP		1049/2025
30	D-FAO/46931/2025	THE MANAGER LEGAL, M/S. LIBERTY VIDE	EDCOM GENERAL INSURANCE COMPANY LTD., BBSR	
	FAO/ /	MP		1050/2025
31	D-BLAPL/30407/2025	AMAR PRADHAN@TUNU		
	BLAPL/10392/2025	MP		1132/2025
32	D-BLAPL/20744/2025	HARENDRA YADAV	AMULYA RATNA PANDA	
	BLAPL/7940/2025	MP		1133/2025
33	D-BLAPL/37188/2025	PALLAVI MISHRA @ PALLAVI HOTA	SOUMYA JYOTI BISWAL	
	BLAPL/ /	MP		1134/2025
34	D-BLAPL/35745/2025	DEBA PRASAD @ BABA @ SAMANTA @ DEB	PRASAD SAMANTANAIK	
	BLAPL/12448/2025	MP		1135/2025
35	D-CRLREV/30147/2025	KUNA @ ALOK KUMAR JENA	PRAMOD KUMAR JENA	
	CRLREV/ /	MP		1438/2025
36	D-CRLREV/37173/2025	BABANA CHARAN PRADHAN	ARIJEET MISHRA	
	CRLREV/ /	MP		1439/2025
37	D-CRLREV/37215/2025	SK. SAMIRUDDIN@TAKU@TAKLU	AMULYA RATNA PANDA	
	CRLREV/ /	MP		1440/2025
38	D-CRLREV/37219/2025	RAJENDRA KUMAR SAHOO	SANTOSH KUMAR SAMANTARAY	
	CRLREV/ /	MP		1441/2025
39	D-CRLREV/35804/2025	RAJENDRA KUMAR SINGH	LALITENDU BHUYAN	
	CRLREV/963/2025	MP		1442/2025
40	D-CRLREV/37263/2025	GANGADHAR BEHERA	ASHUTOSH KUANR	
	CRLREV/ /	MP		1443/2025
41	D-CRLREV/37294/2025	MUNA @ JAGANNATH NAIK	PARSURAM PANDA	
	CRLREV/ /	MP		1444/2025
42	D-CRLREV/37319/2025	SWAGATIKA PANDA	SIDHESWAR RATH	
	CRLREV/ /	MP		1445/2025
43	D-CRLREV/37345/2025	RATIKANTA MISHRA	SITIKANT MISHRA	
	CRLREV/ /	MP		1446/2025
44	D-RSA/232/2022	MADHABANANDA PANDA	ARUN KUMAR MISHRA	
	RSA/232/2022	MP		1662/2025
45	D-RSA/11/2023	ABHIMANYU SAHU	SOUBHAGYA KUMAR DASH	
	RSA/11/2023	MP		1663/2025
46	D-RSA/194/2004	SMT.LALIN CHAND	M/S.S.P.MISHRA	
	RSA/194/2004	MP		1664/2025
47	D-RSA/49775/2025	SUJIT KUMAR HOTA	ARJUNA CHARANA BEHERA	
	RSA/ /	MP		1665/2025
48	D-RSA/49803/2025	LINGARAJ MEHER	GYANA RANJAN MAHAPATRA	
	RSA/ /	MP		1666/2025
49	D-CMP/49653/2025	SANTILATA BEHURIA @ PARIDA	SATRUGHNA DASH (A)	
	CMP/ /	MP		1986/2025
50	D-CMP/49717/2025	BHOLA @ BANGU SOREN	NIRANJAN LENKA	
	CMP/ /	MP		1987/2025
51	D-CMP/30072/2025	MANMATH BAG		
	CMP/1123/2025	MP		1988/2025
52	D-CMP/44067/2024	LAXMIPRIYA BARIK	USHARANI PATI	
	CMP/1204/2024	MP		1989/2025
53	D-CMP/44067/2024	LAXMIPRIYA BARIK	USHARANI PATI	
	CMP/1204/2024	MP		1990/2025
54	D-CMP/49792/2025	NALINI SAHOO	BHASKAR CHANDRA PANDA	
	CMP/ /	MP		1991/2025
55	D-CMP/46093/2024	SULOCHANA BARIK	PRAVAT RANJAN SUTAR	
	CMP/1277/2024	MP		1992/2025
56	D-CMP/49797/2025	SANTOSH KUMAR PRADHAN	ABINASH ROURAY	
	CMP/ /	MP		1993/2025
57	D-CMP/49820/2025	MANQRAMA SAMANTARAY	AMIT PRASAD BOSE	
	CMP/ /	MP		1994/2025

58	D-CMP/49844/2025 CMP/ /	PARBATI SATPATHY MP	SATYA RANJAN MOHAPATRA	1995/2025
59	D-CMP/49846/2025 CMP/ /	KAMALA BEHERA MP	SUKANTA KUMAR NAYAK (2)	1996/2025
60	D-ABLAPL/17662/2025 ABLAPL/6990/2025	KESHAB BISHOYI @ KESABA BISOYI MP		2143/2025
61	D-ABLAPL/14937/2019 ABLAPL/14937/2019	WAQUR AHMED KHAN MP	ASHOK KUMAR SAHOO	2144/2025
62	D-ABLAPL/33972/2025 ABLAPL/13006/2025	SANUJ KUMAR PANDIT MP		2145/2025
63	D-ABLAPL/16539/2025 ABLAPL/6821/2025	BIDESHI JANI MP		2146/2025
64	D-ABLAPL/23687/2025 ABLAPL/9382/2025	SURENDRANATH MUDULI MP		2147/2025
65	D-ABLAPL/20542/2025 ABLAPL/8531/2025	RAMYA RANJAN BEHERA MP		2148/2025
66	D-ABLAPL/34563/2025 ABLAPL/13173/2025	JUDGE YADAV @ JURGE YADAV MP		2149/2025
67	D-ABLAPL/27771/2025 ABLAPL/10700/2025	CHANDRASEKHAR KAR MP		2150/2025
68	D-ABLAPL/858/2025 ABLAPL/439/2025	RAJ YADAV MP	DHIRENDRA KUMAR MOHAPATRA	2151/2025
69	D-ABLAPL/917/2025 ABLAPL/440/2025	RAJ YADAV MP	DHIRENDRA KUMAR MOHAPATRA	2152/2025
70	D-MACA/49711/2025 MACA/ /	M/S. NEW INDIA ASSURANCE CO. LTD., MP	ADAM KALI KHAN	2745/2025
71	D-MACA/49714/2025 MACA/ /	M/S. NEW INDIA ASSURANCE CO. LTD., MP	ADAM KALI KHAN	2746/2025
72	D-CRLA/37156/2025 CRLA/ /	HEMA @ HEMANTA MALLICK MP	DIBYA JYOTI SAHOO	3301/2025
73	D-CRLA/37156/2025 CRLA/ /	HEMA @ HEMANTA MALLICK MP	DIBYA JYOTI SAHOO	3302/2025
74	D-CRLA/11367/2024 CRLA/382/2024	SURAJ KUMAR MP	ARJUNA CHARANA BEHERA	3303/2025
75	D-CRLA/652/2018 CRLA/652/2018	M.UDAYA KUMAR MP	P.K.MAHARAJ	3304/2025
76	D-CRLA/29974/2024 CRLA/1008/2024	DALABEHERA SABITA DORA@D.SABITA MP	SORABHAGYA KUMAR DASH	3305/2025
77	D-CRLA/22558/2025 CRLA/893/2025	KULAMANI DAS@LIPU MP	SANJIT MISHRA	3306/2025
78	D-CRLA/37192/2025 CRLA/ /	RAMAKANTA SETHY MP	DEBA PRASAD DAS	3307/2025
79	D-CRLA/37192/2025 CRLA/ /	RAMAKANTA SETHY MP	DEBA PRASAD DAS	3308/2025
80	D-CRLA/370/2025 CRLA/31/2025	GATIKRUSHNA SWAIN MP	HARMOHAN DHAL, Mr. ASOK MOHANTY	3309/2025
81	D-CRLA/622/2025 CRLA/60/2025	VIBHUTEE KUMAR GUPTA MP	PUSPAMITRA MOHAPATRA	3310/2025
82	D-CRLA/36407/2025 CRLA/ /	DILLIP KUMAR SAMANTRAY @ TAPU MP	PRAVASH CHANDRA JENA	3311/2025
83	D-CRLA/37312/2025 CRLA/ /	RANJIT KUMAR ROUT MP	PUSPAMITRA MOHAPATRA	3312/2025
84	D-CRLMC/37174/2025 CRLMC/5099/2025	SAGAR SAHOO MP	BIRAJA PRASAD NANDA	3607/2025
85	D-CRLMC/37183/2025 CRLMC/5100/2025	NABA NAIK MP	BIRAJA PRASAD NANDA	3608/2025
86	D-CRLMC/22059/2024 CRLMC/3109/2024	ARPAN KUMAR PATRA MP	ANSHUMAN RAY,ADITYA BHARAT MANUBARWALA,S.SAMAL,S.DW	3609/2025
87	D-CRLMC/35243/2025 CRLMC/4903/2025	CHARULATA SAHOO @ CHARULATA SAHU MP		3610/2025
88	D-CRLMC/37202/2025 CRLMC/ /	ASHIF ALI MP	HARIPAD MOHANTY	3611/2025
89	D-CRLMC/37212/2025	SURESH KUMAR BAG	SUNIL KUMAR PANDA	

	CRLMC/ /	MP		3612/2025
90	D-CRLMC/35244/2024	BISWARANJAN MOHANTY	SITIKANT MISHRA,MILAN KANUNGO (Sr. Adv.)	3613/2025
	CRLMC/4403/2024	MP		
91	D-CRLMC/37232/2025	LAXMAN BHATTA	ASOK MOHANTY, (SR.ADV.)	3614/2025
	CRLMC/ /	MP		
92	D-CRLMC/30673/2025	PARITHOSH RATHA @ PARITOSH RATH		3615/2025
	CRLMC/4298/2025	MP		
93	D-CRLMC/37248/2025	MITHUN KUMAR JENA	BYOMAKESH TRIPATHY	3616/2025
	CRLMC/ /	MP		
94	D-CRLMC/29063/2025	DURGA PRASAD SAMAL		3617/2025
	CRLMC/3818/2025	MP		
95	D-CRLMC/37267/2025	RINU RAUTARAY	KISHORE CHANDRA RAJGURU MOHAPATRA	3618/2025
	CRLMC/ /	MP		
96	D-CRLMC/35821/2024	CHAKRADHAR PANDA		3619/2025
	CRLMC/4537/2024	MP		
97	D-CRLMC/18137/2025	BEST BOOK STORE, BBSR		3620/2025
	CRLMC/2224/2025	MP		
98	D-CRLMC/37273/2025	SURESH KUMAR JAIN	ASUTOSH MOHANTY	3621/2025
	CRLMC/ /	MP		
99	D-CRLMC/35919/2025	CHINMAYA MOHANTY	ASHOK KUMAR BEHERA	3622/2025
	CRLMC/4972/2025	MP		
100	D-CRLMC/37288/2025	DEEPAK KUMAR BISWAL	BYOMAKESH TRIPATHY	3623/2025
	CRLMC/ /	MP		
101	D-CRLMC/33228/2025	BIKRAM SAHU@PINKU		3624/2025
	CRLMC/4533/2025	MP		
102	D-CRLMC/12849/2024	ANANTHA @ ANANTA BISWAL	DEVASHIS PANDA	3625/2025
	CRLMC/1718/2024	MP		
103	D-CRLMC/37291/2025	TANMAY KUMAR SATHUA	BYOMAKESH TRIPATHY	3626/2025
	CRLMC/ /	MP		
104	D-CRLMC/37253/2025	SURJYA NARAYAN PATNAIK @ PATTNAIK	KAMBODOR ACHARI	3627/2025
	CRLMC/ /	MP		
105	D-CRLMC/35774/2025	JITENDRA BEHERA @ MUNA BEHERA @ MONI	RANJAN RAY	3628/2025
	CRLMC/ /	MP		
106	D-CRLMC/37302/2025	INDRAJIT DE	RAJESWAR HOTA	3629/2025
	CRLMC/ /	MP		
107	D-CRLMC/37311/2025	CHANDRASEKHAR SENAPATI@CHANDAN	PUSPAMITRA MOHAPATRA	3630/2025
	CRLMC/ /	MP		
108	D-CRLMC/37330/2025	ANANDA SAHU	AMITAV TRIPATHY	3631/2025
	CRLMC/ /	MP		
109	D-CRLMC/37336/2025	UMESH KUMAR RAMANI	SOUMYA RANJAN DAS	3632/2025
	CRLMC/ /	MP		
110	D-CRLMC/37338/2025	PRAFULLA KUMAR PANDA	JYOTSNARANI RATH	3633/2025
	CRLMC/ /	MP		
111	D-WA/314/2019	KALYANI DUTTA	M/S.SHRUTEE ARADHANA MOHANTY, S.KANUNGO, P.DAS, S.R.PAIK	4615/2025
	WA/314/2019	MP		
112	D-WA/49692/2025	SAROJ PANDA	GOPINATH MISHRA	4616/2025
	WA/ /	MP		
113	D-WA/49696/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	4617/2025
	WA/ /	MP		
114	D-WA/49696/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	4618/2025
	WA/ /	MP		
115	D-WA/49715/2025	SUMITRA SA	PRADIP KUMAR RAY	4619/2025
	WA/ /	MP		
116	D-WA/49715/2025	SUMITRA SA	PRADIP KUMAR RAY	4620/2025
	WA/ /	MP		
117	D-WA/49195/2025	PULIN KUMAR DASH	SOURAV DAS	4621/2025
	WA/1868/2025	MP		
118	D-WA/49769/2025	STATE OF ODISHA	MANASH RANJAN MOHANTY,A.G.A	4622/2025
	WA/ /	MP		
119	D-WA/49769/2025	STATE OF ODISHA	MANASH RANJAN MOHANTY,A.G.A	4623/2025
	WA/ /	MP		
120	D-WA/49782/2025	SANATAN SAHOO	UMA CHARAN MISHRA	4624/2025
	WA/ /	MP		

121	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	4625/2025
122	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	4626/2025
123	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	4627/2025
124	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4628/2025
125	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4629/2025
126	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4630/2025
127	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4631/2025
128	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4632/2025
129	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4633/2025
130	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4634/2025
131	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4635/2025
132	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4636/2025
133	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4637/2025
134	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4638/2025
135	D-WA/49845/2025 WA/ /	GOKULANANDA MOHANTY MP	SRINIBASH SATAPATHY	4639/2025
136	D-WP(C)/49605/2025 WP(C)/34475/2025	RITANJALI ROUL MP	SRINIVAS MOHANTY	21553/2025
137	D-WP(C)/35918/2025 WP(C)/25002/2025	SUBHAM BEHERA MP	RAJIB RATH	21554/2025
138	D-WP(C)/26699/2025 WP(C)/18449/2025	RASESWARI BAG MP	RAJIB RATH	21555/2025
139	D-WP(C)/49615/2025 WP(C)/34441/2025	SAROJ COMMODITIES (P) LIMITED, KOLKATA MP	SRINIBASH ROURAY	21556/2025
140	D-WP(C)/44444/2025 WP(C)/31024/2025	DR.NIHAR RANJAN NAYAK MP	DIGAMBARA MISHRA	21557/2025
141	D-WP(C)/44443/2025 WP(C)/31021/2025	DR. ATISH KUMAR SAHOO MP	DIGAMBARA MISHRA	21558/2025
142	D-WP(C)/44442/2025 WP(C)/30994/2025	DR.S.GIRIDARA KUMAR SURABHI MP	DIGAMBARA MISHRA	21559/2025
143	D-WP(C)/49616/2025 WP(C)/34480/2025	CHINMAY ROUT MP	MADAN MOHAN SWAIN	21560/2025
144	D-WP(C)/35582/2024 WP(C)/20090/2024	DR. BHOLANATH DASH MP	SAMEER KUMAR DAS	21561/2025
145	D-WP(C)/35581/2024 WP(C)/20089/2024	DR. SHAKTI SHANKAR DANDAPAT MP	SAMEER KUMAR DAS	21562/2025
146	D-WP(C)/35577/2024 WP(C)/20087/2024	DR. SHABNAM PARVEEN MP	SAMEER KUMAR DAS	21563/2025
147	D-WP(C)/9988/2021 WP(C)/9988/2021	NIHAR RANJAN PATI MP	SHANTI PRAKASH MOHANTY	21564/2025
148	D-WP(C)/49622/2025 WP(C)/ /	RAGHUNATH @ RAMAKANTA MOHALIK SUBHRANSU BHUSAN MOHANTY MP		21565/2025
149	D-WP(C)/49624/2025 WP(C)/ /	M/S. TATA STEEL LIMITED, MUMBAI, MAHARASHTRA MP	SARASWATI SANNASARANGI	21566/2025
150	D-WP(C)/49625/2025 WP(C)/ /	SAMBARI SAHOO MP	GYANESWAR SATPATHY	21567/2025
151	D-WP(C)/49627/2025 WP(C)/34494/2025	M/S. TATA STEEL LIMITED, MUMBAI, MAHARASHTRA MP	SARASWATI SANNASARANGI	21568/2025
152	D-WP(C)/53570/2024	JAGANNATH PATSANI	SUJATA JENA	

	WP(C)/32612/2024	MP		21569/2025
153	D-WP(C)/49629/2025 WP(C)/ /	MADHU SUDAN ROUT MP	BIRAJA PRASANNA DAS	21570/2025
154	D-WP(C)/49630/2025 WP(C)/ /	M/S TATA STEEL LIMITED, MUMBAI, MAHARASHTRA MP	PRASAD PRASANNA SARANGI	21571/2025
155	D-WP(C)/49633/2025 WP(C)/34497/2025	M/S TATA STEEL LIMITED, MUMBAI, MAHARASHTRA MP	PRASAD PRASANNA SARANGI	21572/2025
156	D-WP(C)/49635/2025 WP(C)/ /	M/S NILAMBAR PUTHAL MP	SATRUGHNA DASH (A)	21573/2025
157	D-WP(C)/49648/2025 WP(C)/34445/2025	PRASANTA KUMAR DORA MP	BANSHIDHAR SATAPATHY	21574/2025
158	D-WP(C)/23903/2025 WP(C)/16961/2025	REENA MISHRA MP		21575/2025
159	D-WP(C)/49647/2025 WP(C)/ /	PRAHALLADA PATRA MP	KUNAL KUMAR SWAIN	21576/2025
160	D-WP(C)/49663/2025 WP(C)/ /	GANESH CHANDRA MOHANTY MP	KISHORE KUMAR MISHRA	21577/2025
161	D-WP(C)/49666/2025 WP(C)/ /	KHAGESWAR MALLICK MP	TRILOCHAN RATH	21578/2025
162	D-WP(C)/41535/2025 WP(C)/29600/2025	PRIYANKA PRIYADARSINI DEBATA MP	SAMEER KUMAR DAS	21579/2025
163	D-WP(C)/46311/2025 WP(C)/32083/2025	V.S.JEEVAN SANGRAM MP		21580/2025
164	D-WP(C)/49669/2025 WP(C)/ /	AKSHAYA KUMAR NAIK MP	BHARAT KUMAR MISHRA	21581/2025
165	D-WP(C)/2903/2022 WP(C)/2903/2022	AKSHAYA KUMAR NAIK MP	BHARAT KUMAR MISHRA, R.ACHARYA, B.BARIK	21582/2025
166	D-WP(C)/32259/2025 WP(C)/22483/2025	M/S. KONKAN RAILWAY CORPORATION LTD. MP	IPSIT MURMUR BUNDA ACHARYA	21583/2025
167	D-WP(C)/32259/2025 WP(C)/22483/2025	M/S. KONKAN RAILWAY CORPORATION LTD. MP	IPSIT MURMUR BUNDA ACHARYA	21584/2025
168	D-WP(C)/49677/2025 WP(C)/ /	ADITYA DEV INFRATECH PVT.LTD.BHUBANESHWAR MP	ANAND KUMAR ACHARYA	21585/2025
169	D-WP(C)/49679/2025 WP(C)/ /	SWAGATIKA PANDA MP	RAMAKRISHAN NAIK	21586/2025
170	D-WP(C)/49683/2025 WP(C)/34487/2025	UPENDERA PRADHAN MP	ULLASH CHANDRA MOHANTY	21587/2025
171	D-WP(C)/49687/2025 WP(C)/ /	KRUSHNA CHANDRA SUBUDHI MP	SIDDHESWAR BAUG	21588/2025
172	D-WP(C)/49690/2025 WP(C)/34495/2025	MANORANJAN PATRA MP	ULLASH CHANDRA MOHANTY	21589/2025
173	D-WP(C)/49682/2025 WP(C)/ /	JAYANTA KUMAR MURMU MP	KULDEEP MOHANTY	21590/2025
174	D-WP(C)/49695/2025 WP(C)/34478/2025	CHINTAKAR PRADHAN MP	BISWAJIT MOHANTY	21591/2025
175	D-WP(C)/49686/2025 WP(C)/ /	SURANJAN BARIK MP	ANJAN KUMAR BISWAL	21592/2025
176	D-WP(C)/49697/2025 WP(C)/ /	PRAMOD KUMAR BISWAL MP	ASHWINI KUMAR DAS	21593/2025
177	D-WP(C)/23103/2025 WP(C)/15988/2025	SARMISTA SAHOO MP	BIRAJA SANKAR PATNAIK	21594/2025
178	D-WP(C)/49699/2025 WP(C)/ /	MANAS RANJAN SAHU MP	PRASANTA KUMAR MOHANTY (2)	21595/2025
179	D-WP(C)/49700/2025 WP(C)/ /	SANTILATA DAS MP	LAXMIKANTA MOHANTY	21596/2025
180	D-WP(C)/23103/2025 WP(C)/15988/2025	SARMISTA SAHOO MP	BIRAJA SANKAR PATNAIK	21597/2025
181	D-WP(C)/49706/2025 WP(C)/ /	MADHUMOYEE SINGH MP	ASWINI KUMAR SAHOO	21598/2025
182	D-WP(C)/49713/2025 WP(C)/ /	PRAMOD KUMAR MOHAPATRA MP	FALGUNI RAJGURU MOHAPATRA	21599/2025
183	D-WP(C)/41798/2025 WP(C)/29174/2025	DIBAKAR SAHU MP	ASHWINI KUMAR DAS	21600/2025

184	D-WP(C)/41473/2025 WP(C)/28857/2025	ASHOK KUMAR KHUNTIA MP	MANOJ KUMAR MOHANTY (2)	21601/2025
185	D-WP(C)/23103/2025 WP(C)/15988/2025	SARMISTA SAHOO MP	BIRAJA SANKAR PATNAIK	21602/2025
186	D-WP(C)/23103/2025 WP(C)/15988/2025	SARMISTA SAHOO MP	BIRAJA SANKAR PATNAIK	21603/2025
187	D-WP(C)/48890/2025 WP(C)/33958/2025	DR.SUBRAT KUMAR SATPATHY MP	AVIJIT MISHRA	21604/2025
188	D-WP(C)/49718/2025 WP(C)/ /	JAGABANDHU MOHANTY MP	PRASANTA KUMAR NANDA	21605/2025
189	D-WP(C)/12349/2025 WP(C)/9585/2025	RASHMIREKHA NANDA MP	PRASANTA KUMAR SATAPATHY	21606/2025
190	D-WP(C)/47850/2024 WP(C)/28789/2024	GOURANGA CHARAN DAS MP	DOLAGOBINDA MOHAPATRA	21607/2025
191	D-WP(C)/49721/2025 WP(C)/ /	SURESH CHANDRA RATH MP	PRASANTA KUMAR NANDA	21608/2025
192	D-WP(C)/49724/2025 WP(C)/ /	JOGENDRA BEHERA MP	SUVASHISH PATTANAİK	21609/2025
193	D-WP(C)/49727/2025 WP(C)/ /	BIKASH KALANDI MP	BISHNU PRASAD PRADHAN	21610/2025
194	D-WP(C)/49730/2025 WP(C)/ /	SURESH CHANDRA PALAI MP	ARUPANANDA GOSWAMY	21611/2025
195	D-WP(C)/49732/2025 WP(C)/ /	BASANTI KRISANI MP	NIRANJAN LENKA	21612/2025
196	D-WP(C)/49734/2025 WP(C)/ /	DIBYA RANJAN PRADHAN MP	RASHMI KANTA ACHARYA	21613/2025
197	D-WP(C)/49736/2025 WP(C)/ /	RAJIV NAYAN CHOUDHARY MP	DEVAVRAT DEVESH	21614/2025
198	D-WP(C)/49740/2025 WP(C)/ /	NIMAI CHARAN BEHERA MP	UMESH CHANDRA MOHANTY	21615/2025
199	D-WP(C)/49743/2025 WP(C)/ /	AHALYA LAMATA MP	PRASANTA KUMAR NANDA	21616/2025
200	D-WP(C)/49726/2025 WP(C)/34461/2025	CHIEF ENGINEERS (ROADS-1) MP	SWAYAMBHU MISHRA, A.S.C	21617/2025
201	D-WP(C)/27768/2025 WP(C)/19590/2025	NIRUPAMA DASH MP	PRASANTA KUMAR NANDA	21618/2025
202	D-WP(C)/27766/2025 WP(C)/19614/2025	NIRUPAMA DASH MP	SOUBHAGYA KUMAR RATH	21619/2025
203	D-WP(C)/9268/2022 WP(C)/9268/2022	CHANDRIKA ROUT MP	SARADA PRASANNA SARANGI	21620/2025
204	D-WP(C)/27727/2025 WP(C)/19531/2025	NIRUPAMA DASH MP	SOUBHAGYA KUMAR RATH	21621/2025
205	D-WP(C)/27760/2025 WP(C)/19494/2025	NIRUPAMA DASH MP	SOUBHAGYA KUMAR RATH	21622/2025
206	D-WP(C)/36393/2025 WP(C)/25228/2025	KUMUDA KANTA DASH MP	SOUBHAGYA KUMAR RATH	21623/2025
207	D-WP(C)/36461/2025 WP(C)/25825/2025	KUMUDA KANTA DASH MP	SOUBHAGYA KUMAR RATH	21624/2025
208	D-WP(C)/49762/2025 WP(C)/ /	M/S SUSANTA KUMAR SWAIN, SUNDARG MP	PRANKASH RANJAN BARIK	21625/2025
209	D-WP(C)/49750/2025 WP(C)/ /	SAPAN BEHERA MP	MANAS RANJAN SATAPATHY	21626/2025
210	D-WP(C)/47972/2025 WP(C)/33826/2025	O. RAJESWARI MP	DURGESH NARAYAN RATH	21627/2025
211	D-WP(C)/36390/2025 WP(C)/25195/2025	KUMUDA KANTA DASH MP	SOUBHAGYA KUMAR RATH	21628/2025
212	D-WP(C)/10536/2025 WP(C)/7774/2025	PRIYA RANJAN JENA MP	PRAVAKAR BEHERA	21629/2025
213	D-WP(C)/49783/2025 WP(C)/ /	SANJAY KUMAR JENA MP	KARUNAKAR RATH	21630/2025
214	D-WP(C)/38605/2025 WP(C)/27082/2025	PHAKIR CHARAN JENA MP	M/S ALOK KUMAR PANDA	21631/2025
215	D-WP(C)/49785/2025	JEETENDRIYA MAHAPATRA	KARUNAKAR RATH	

	WP(C)/ /	MP		21632/2025
216	D-WP(C)/49790/2025	SWADHIN KUMAR PATRA	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		21633/2025
217	D-WP(C)/8216/2025	SAI CHANDRASEKHAR TRIPATHY	M/S SUBIR PALIT, AMITABH MISHRA	
	WP(C)/6060/2025	MP		21634/2025
218	D-WP(C)/8216/2025	SAI CHANDRASEKHAR TRIPATHY	M/S SUBIR PALIT, AMITABH MISHRA	
	WP(C)/6060/2025	MP		21635/2025
219	D-WP(C)/20645/2017	KANHU CHARAN SAHOO		
	WP(C)/20645/2017	MP		21636/2025
220	D-WP(C)/39461/2025	BIRABHADRA MAHANA		
	WP(C)/27191/2025	MP		21637/2025
221	D-WP(C)/49793/2025	SRINIBAS BEURA	NATABAR PANDA	
	WP(C)/ /	MP		21638/2025
222	D-WP(C)/49806/2025	BARUN KUMAR PRADHAN	SUSANTA KUMAR LENKA	
	WP(C)/ /	MP		21639/2025
223	D-WP(C)/49811/2025	UNION OF INDIA	DEBASIS SATPATHY	
	WP(C)/ /	MP		21640/2025
224	D-WP(C)/49813/2025	LOPAMUDRA PANDA	PRINCE PATNAIK	
	WP(C)/ /	MP		21641/2025
225	D-WP(C)/49815/2025	MINAKSHI SWAIN	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		21642/2025
226	D-WP(C)/52824/2024	BHARATA MOHARANA	SATYAJIT MOHAPATRA (2)	
	WP(C)/32451/2024	MP		21643/2025
227	D-WP(C)/49833/2025	RAM CHANDRA AGARWALA	AMITABH MISHRA	
	WP(C)/ /	MP		21644/2025
228	D-WP(C)/49834/2025	NANCY PRIYA	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		21645/2025
229	D-WP(C)/49833/2025	RAM CHANDRA AGARWALA	AMITABH MISHRA	
	WP(C)/ /	MP		21646/2025